

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5704
ANSWERED ON:30.04.2010
HOME VISITS BY CGHS DOCTORS
Vijayan Shri A.K.S.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether doctors at Central Government Health Scheme (CGHS) dispensaries are being paid allowances by the Government for visiting residences of the patients;
- (b) if so, the details thereof;
- (c) whether any register is being maintained for this purpose at CGHS dispensaries;
- (d) if not, the reasons therefor; and
- (e) the number of Home visits of patients undertaken by doctors of CGHS dispensaries in Delhi during the last three years and the current year, year-wise?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (e): Specialists and General Duty Medical Officers of Central Health Services posted in CGHS dispensaries are required to visit residences of CGHS beneficiaries, to attend to ailing patients who are unable to go over to the dispensaries. For such visits, the doctors are paid conveyance allowance of upto Rs. 3,300/- plus applicable rate of DA per month. The need for maintaining a register has been dispensed with by a decision announced on 02-11-1989 and the doctors are required to furnish a certificate that they are drawing the conveyance allowance in accordance with the instructions.